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TELECOM REGULATORY AUTHORITY OF INDIA

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TRAI releases consultation paper on- "Issues related to Tariff for Cable TV services in CAS notified Areas"

New Delhi, 22nd April, 2010- The Telecom Regulatory Authority of India (TRAI) has today released a consultation paper on-"Issues related to Tariff for Cable TV services in CAS notified Areas".

2. At present Conditional Access System (CAS) for receiving the cable TV services is prevalent in notified areas of Delhi, Mumbai, Kolkata and the whole city of Chennai. Tariff for cable TV services in these CAS notified areas is governed by "The Telecommunication (Broadcasting and Cable) Services (Third) (CAS Areas) Tariff Order 2006" as amended.

3 TRAI has decided to review the tariff for Cable TV services in CAS notified areas. Accordingly, this consultation paper is issued which covers (i) tariff for basic service tier (ii) retail price for a pay channel (iii) tariff options for supply of STB and (iv) revenue share arrangement between service providers i.e. broadcaster, multi system operator and the local cable operator.

4. The Authority has invited all stakeholders to respond to the issues raised in this consultation paper by 5th May, 2010. Comments will be posted on TRAI website as and when received. Counter comments, if any, to the comments received may be sent to TRAI by 12th May, 2010. The full text of the consultation paper is available on TRAI's website: www.trai.gov.in .

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